

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3334

ANSWERED ON:14.12.2006

CAPTIVE POWER PLANT ORDER FOR BHEL

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Bharat Heavy Electricals Limited (BHEL) has got an order for a captive power plant as reported in the 'Times of India' on November 28, 2006;
- (b) if so, the details and the facts thereof;
- (c) whether there is any proposal to off load the Government stake in BHEL;
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Government to make BHEL more competitive globally?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SMT. KANTI SINGH)

- (a) & (b): Yes Sir. BHEL has received an order for 80 MW Captive Power Plant from Hindustan Zinc Ltd. at a cost of Rs.128.25 crore. The order is for supply, erection and commissioning of the main plant and equipment (Boiler-Turbine-Generator) at Zawar mines near Udaipur, Rajasthan. This is the third order in succession from Hindustan Zinc Ltd.
- (c) No Sir.
- (d) Does not arise.
- (e) Since July 1997, BHEL as a Navratna Central Public Sector Enterprise has been granted enhanced autonomy and delegation of powers to enable it to evolve as a global player. BHEL has also successfully secured business abroad with support of Government providing Line of Credit.